CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 17.02.2016

OA No. 291/00104/2016

Mr. C.B. Sharma, counsel for applicant.

At the very outset learned counsel intends to withdraw the main OA to enable the applicant to avail his alternative remedy of appeal. The OA is, therefore, dismissed as withdrawn with the aforesaid liberty as prayed for. Needless to mention that in case the applicant moves application for condonation of delay, the same would be decided sympathetically by the appellate authority in accordance with law.

(MS. MEENAKSHI HOOJA) ADMINISTRATIVE MEMBER Mehroez Singh Wille (JUSTICE M. S. SULLAR) JUDICIAL MEMBER

Kumawat